

The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI SUBODH KANT SAHAY: I introduce the Bill.

14.11 hrs.

**PRESIDENT'S EMOLUMENTS AND PENSION (AMENDMENT) BILL\***

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): On behalf of Shri Mufti Mohammad Sayeed I beg to move for leave to introduce a Bill further to amend the President's emoluments and Pension Act, 1951.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the President's Emoluments and Pension Act, 1951,"

*The motion was adopted*

SHRI SUBODH KANT SAHAY: I introduce the Bill.

14.12 hrs.

**GIFT TAX BILL\***

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): On behalf of Prof. Madhu Dandavate I

beg to move for leave to introduce a Bill to provide for the levy of gift-tax.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the levy of gift-tax."

*The motion was adopted*

SHRI AIL SHASTRI: I introduce the Bill.

[English]

MR. DEPUTY SPEAKER: Matters under Rule 377.

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Let us take these three Bills first and after that we will take up matters under rule 377.

MR. DEPUTY SPEAKER: Let us go according to agenda. Let us take up matters under rule 377.

**MATTERS UNDER RULE 377**

**(I) Need to improve facilities at Calicut Airport and start more flights from there**

SHRI K. MURALEEDHARAN (Calicut): It was the long cherished desire of people of Malabar for an airport to Calicut which got materialised due to the interest taken by the late Prime Minister Smt. Indira Gandhi. As the runway is only 6500 feet, Boeing 737 and Air-bus 320 could only be operated from Calicut. Persistent popular demand for increasing the length of runway to 9000 feet has yet not been met.

All necessary instrumentation work of facilitating the night landing has more or less

\*Published in Gazette of India Extraordinary Part II, Section 2, dated 31.5.1990.